

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 16/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018**

**NAME OF THE COMPANY: Kalaamb Aromatics and Natural Products Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner:

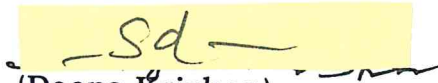
Ms. Reema Jain, PCS

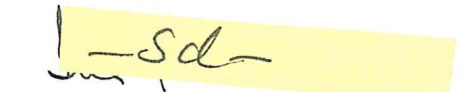
Present for the Respondent:

Ms. Kusum Yadav CP for RoC

ORDER

Reserved for orders


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)